



NATIONAL COMPANY LAW APPELLATE TRIBUNAL
2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 25.10.2024

NOTICE

Please take notice that the following matters listed in the Court – IV on 28.10.2024 & 29.10.2024 respectively, will not be taken up. The next dates of hearing will be notified later.

Sl. No.	Case No.	Name of Parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 224 of 2023 & I.A. No. 804, 805, 806, 1592, 1593 of 2023 & 6919 of 2024 (PH)	Ghanashyam Misra & Sons Pvt. Ltd. & Anr. Vs. Edelweiss Asset Reconstruction Company Ltd.	Mahesh Agarwal	Arjun Krishnan Ankur Singh-R1 Pranav Sachdeva Pranav Sachdeva-R2
2.	Comp. App. (AT) No. 273 of 2019 (PH)	Shirish Vinod Shah (HUF). Vs. Bharti Telecom Ltd & Ors. With	Anirudh	Atul Menon Aakanksha Kaul(R2) Ashim Sood (R3)
3.	Comp. App. (AT) No. 274 of 2019 (PH)	Hasmukh Mithalal Nagori. Vs. Bharti Telecom Ltd & Ors. With	Anirudh	Atul Menon Aakanksha Kaul(R2) Ashim Sood (R3)
4.	Comp. App. (AT) No. 275 of 2019 (PH)	Adwaeet A. Shah & Ors. Vs. Bharti Telecom Ltd & Ors. With	Anirudh	Atul Menon Aakanksha Kaul(R2) Ashim Sood (R3)
5.	Comp. App. (AT) No. 276 of 2019 (PH)	Mahendra A Shah & Ors. Vs. Bharti Telecom Ltd & Ors. With	Anirudh	Atul Menon Aakanksha Kaul(R2) Ashim Sood (R3)

6.	Comp. App. (AT) No. 277 of 2019 (PH)	Chhaya Kamlesh Parekh. Vs. Bharti Telecom Ltd & Ors. With	Anirudh	Atul Menon Aakanksha Kaul(R2) Ashim Sood (R3)
7.	Comp. App. (AT) No. 278 of 2019 (PH)	Kanta Shah. Vs. Bharti Telecom Ltd & Ors. With	Anirudh	Atul Menon Aakanksha Kaul(R2) Ashim Sood (R3)
8.	Comp. App. (AT) No. 279 of 2019 (PH)	Ramesh Shah. Vs. Bharti Telecom Ltd & Ors. With	Anirudh	Atul Menon Aakanksha Kaul(R2) Ashim Sood (R3)
9.	Comp. App. (AT) No. 280 of 2019 (PH)	Bharati Vinod Shah. Vs. Bharti Telecom Ltd & Ors With	Anirudh	Atul Menon Aakanksha Kaul(R2) Ashim Sood (R3)
10.	Comp. App (AT) No. 336 of 2019 & I.A. No. 443 of 2021	Akash Khandelwal & Ors. Vs. Bharti Telecom Ltd. & Anr. With	Manoj Kumar	Atul Menon
11.	Comp. App. (AT) No. 337 of 2019	Shubham Gupta Vs. Bharti Telecom Ltd & Ors. With	Sandeep Bisht	Dhruv Rana Gopal Singh-R2 Ashim Sood-R3
12.	Comp. App. (AT) No. 338 of 2019 (PH)	Manish Lamba & Ors. Vs. Bharti Telecom Ltd & Ors. With	Rohan Chawla	Dhruv Rana Gopal Singh-R2 Ashim Sood-R3
13.	Comp. App. (AT) No. 339 of 2019 (PH)	Rajesh Jain Vs. Bharti Telecom Ltd & Ors. With	Shikhar Shrivastava	Dhruv Rana Gopal Singh-R2 Ashim Sood-R3

<p>14.</p>	<p>Comp. App. (AT) No. 340 of 2019 (PH)</p>	<p>Pannalal Bhansali Vs. Bharti Telecom Ltd & Ors. With</p>	<p>Udit Gupta Eshna Kumar</p>	<p>Dhruv Rana Shaurya Mittal-R1 Gopal Singh-R2 Ashim Sood-R3</p>
<p>15.</p>	<p>Comp. App. (AT) No. 354 of 2019 (PH)</p>	<p>Anuradha Modi & Ors. Vs. Bharti Telecom Ltd & Ors.</p>	<p>Manish Kaushik</p>	<p>Kamal Shankar Atul Menon Tanmay Sharma-R1 Vikrant N. Goyal-R3</p>
<p>16.</p>	<p>Comp. App. (AT) No. 65 of 2019 & I.A. No. 1075 - 1076 of 2021 (PH)</p>	<p>C. Valli Narayan Vs. C. Krishniah Chetty and Sons Pvt. Ltd. & Ors. With</p>	<p>Aakanksha kaul Kshitij Parashar Divyanshu Rai</p>	<p>Mandeep Kalra Isha Khurana-R1, R10 Saneep Narain Batra Anjali-R2 to R7 Ankur S. Kulkarni-R8 Balaji Subramanian- R9</p>
<p>17.</p>	<p>T. A. No. 1 of 2023 in Comp App (AT) (CH) No. 70 of 2023 & IA No. 947, 948, 949, 4975, 5002 of 2023 (PH)</p>	<p>C Ganesh Narayan Vs. C. Krishniah Chetty and Sons Pvt. Ltd. & Ors.</p>	<p>Arun C Mohan</p>	<p>Abhishek Anand Abhijeet Sinha M.S. Kalra</p>

By order of Hon'ble Chairperson
-Sd/
Registrar